

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.1159/1998

WEDNESDAY, THIS THE 8TH DAY OF MAY, 2002

HON'BLE MR. C.S. CHADHA .. MEMBER (A)

HON'BLE MR. A.K. BHATNAGAR .. MEMBER (J)

Chowthmal Meena,
aged about 48 years,
S/o Shri Kaloo Ram Meena,
R/o F-266 Ambedkar Road,
Railway Colony (West),
Jhansi. ... Applicant

(By Advocate Shri R.K. Nigam)

versus

1. Union of India, through
Ministry of Railways,
Railway Board, New Delhi.

2. General Manager,
Central Railway,
Mumbai C.S.T.

3. Chief Workshop Manager,
Central Railway,
Jhansi. ...

Respondents

(By Advocate Shri P. Mathur)

O R D E R - (ORAL)

Hon'ble Mr. C.S. Chadha, Member (A):

The case of the applicant is that he is aggrieved by the selection made in 1998 for the post of Chief Office Superintendent in the scale of Rs.7450-11500/-.

2. The counsel for the respondent states that the O.A. has become infructuous because the panel which the applicant challenged contained the names of two officers one of whom is retired and the other has passed away and

thereafter two more panels were made in which the name of the applicant was not considered because he was not in the zone of consideration and therefore, he cannot claim any relief.

3. However, the learned counsel for the applicant states that he would be satisfied if the representation of the applicant at Annexure-9 is considered by the Railway authorities and a reasoned and speaking order is passed within a fixed period of time. We have no objection to issue such a direction.

4. The O.A. is therefore disposed of with the direction to the respondents to consider not only the representations filed earlier, but any fresh representation that the applicant may file within one month of the date of the order and the same shall be decided by a reasoned speaking order within three months from the date of filing of such representation. No order as to costs.

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MEMBER (J)

6th October
MEMBER (A)

psp.